

**DIVISION BENCH**

**O-137**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/982(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> July, 2021, 10:30  
A.M**

Name of the Company	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED Vs. EIGMEF APPAREL PARK LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearance (via video conference)**

None

**ORDER**

No representation.

Due to paucity of time, this matter could not be taken up today. List the matter on 18.08.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**